

RAJYA SABHA

***SUPPLEMENT
TO
SYNOPSIS OF DEBATE**

(Proceedings other than Questions and Answers)

Tuesday, March 23, 2021 / Chaitra 02, 1943 (Saka)

#1. GOVERNMENT BILLS

#(i) The Appropriation (No.2) Bill, 2021 - *Contd.*

#(ii) The Appropriation Bill, 2021- *Contd.*

**#(iii) The Jammu and Kashmir Appropriation Bill,
2021 - *Contd.***

**#(iv) The Jammu and Kashmir Appropriation (No.2) Bill,
2021 - *Contd.***

#(v) The Puducherry Appropriation Bill, 2021 - *Contd.*

**#(vi) The Puducherry Appropriation (Vote on Account) Bill,
2021 - *Contd.***

#II. The Budget — General Discussion

**#(i) The Budget (Union Territory of Jammu and
Kashmir), 2021-22 - *Contd.***

#(ii) The Budget (Union Territory of Puducherry), 2021-22 - *Contd.*

* This Synopsis is not an authoritative record of the proceedings of the Rajya Sabha.

Discussed Together.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR), replying to the combined discussion, said:

I thank all the honorable Members who have participated in the discussion on the Supplementary Demands for Grants and Appropriation Bill. The cost of electing the next assembly will be met through supplementary demand for grants. Approximately 256 crore rupees has been proposed for the Supplementary Demands for Grants of the year 2020-21. This money will be used for acquisition of land in Karaikal, and for Legislative Assembly. Additional funds will be required for Covid control. Arrangements are also to be made for the pending dues of the distribution companies and power generation centres. For Puducherry, we have made a provision of 3,934 crore rupees. Today the House remembered Lohia ji, Shaheed Bhagat Singh ji, Sukhdev ji and Rajguru ji. The Delhi government also reduced the drinking age from 25 years to 21 years to increase revenue. The advertising budget of Delhi is of 500 crore rupees. We abolished Section 370 and Article 35 (a). Incidents of terrorism have also come down after our government came to power. Narendra Modi Ji's government will promote the tourism. Whatever industry has been set up in Uttarakhand, Himachal Pradesh and Jammu and Kashmir that is given by Atal ji, that is given by the Bharatiya Janata Party. There has been a decrease in unwanted activities after the abolition of Section 370 and Article 35 (a). In Jammu and Kashmir 74 per cent voter has been turned-out in Panchayati Raj Institution elections, 98.3 per cent voter has been turned-out in BDC elections and 51 per cent voter has been turned-out in District Development Committee elections. All these elections have been free and fair. In Jammu and Kashmir, the internet was suspended at that time because it was necessary for the safety of the people and the country. Our government has now restored internet service in Jammu and Kashmir. A provision of Rs 512 crore has been made for the budget of tourism, which is more than the budget of many other States. The budget of Jammu and Kashmir has been increased by 7 per cent this year as compared to last year. We have provided employment to about 50 thousand youths. Around 22,380 posts were identified for which the government is launching a recruitment drive there. Financial assistance of Rs. 270 crore has been given to the unemployed youth.

We have done this to promote entrepreneurship there. Over 4,000 women entrepreneurs have benefited there. J&K bank has recruited 1,850 youths for various posts. Apart from this, 7,386 people have been given employment through the J&K Rural Employment Guarantee Programme. We have provided assistance under the Self Employment Scheme for setting up 1,231 units and for 2,000 start-ups. Apart from this, 3,000 posts have been filled up so far. Posts of about 841 Kashmiri migrants have also been filled up. There was shortage of water in Udhampur district. For this purpose, in 2021-22, the government has made a provision of Rs. 6,346 crore to provide clean piped water to every household there. During the pandemic, a provision of Rs. 786 crore has been made for the revival of tourism and culture sector and to promote golf tourism. A provision of Rs. 4,817 crore has been made to boost the rural economy. Under the Pradhan Mantri Awas Yojana (Rural), a provision has been made to complete 1,17,419 housing units in 2021-22 and 49,113 candidates are being supported under the Himayat Mission. In addition, about 16,000 Self-help Groups (SHGs) and about 1,600 village level organisations will be formed under the National Rural Livelihood Mission. We are also providing revolving funds to 24,866 SHGs. 4,699 SHGs will be benefited through Community Investment Fund. There is also a provision of Rs. 4,099 crore for roads and bridges. In addition, 8,000 km of roads will be built and 4,500 km of roads will connect with 150 new habitations. About 14 new bridges will be built. Also, the CA storage capacity will be increased to 4 lakh metric tons and it will cost Rs. 2,008 crore. 120 hectares of land will be covered under high density plantation. We have also given health insurance benefits of five lakh rupees to more than 50 crore people under the 'Ayushman Bharat Yojana' across the country. This provision has also been made in Jammu and Kashmir. Also, Rs. 2,728 crore will be provided for the generation of 3,200 MW of power. The government has made a provision of Rs 1,350 crore as an economic package for industrial development in Jammu and Kashmir. And, the government has introduced a new policy to promote industries, in which a benefit of 300 per cent will be given as GST linked incentive.

Jammu and Kashmir is a very sensitive state, it should not be politicized. Our thinking is that tourism should also increase, industries should also grow there. Whether it is saffron, shawls or it is handicrafts there, we have worked to promote it worldwide through 'Vocal for Local'. We have identified six thousand acres of land for setting up industries in Jammu and Kashmir, out of which three thousand acres are, presently, available. Three thousand Kashmiri Pandits were given jobs. We are also going to do the work of settling six thousand Kashmiri Pandits with home. At the time of Covid-19, the whole country witnessed that a very big challenge faced the world. There was lockdown at that time, but the Ministry of Finance, Ministry of Home Affairs, the rest of the departments of the government were working continuously. When we brought 'Atma-Nirbhar package', we made provision in it that there should be no shortage of food and money in the country. Perhaps India is the only country in the world where the government has done the work of providing wheat, rice, pulses and gram to 80 crore people for eight months. A huge provision has been made for FCI. Foodgrains were distributed to the people of the country under the "Pradhan Mantri Garib Kalyan Yojana". Earlier, FCI had to borrow money from the National Small Savings Fund for procurement. For the first time, there has been so much transparency in the budget, now provision has been made for it in the Union Budget. FCI will not have to borrow. The Central Government has done the work of increasing the procurement capacity of FCI so that more quantity can be procured from the farmers. The truth is that as the truth of MSP is coming out, there is increasing awareness among people. The real face of the agitators who were rising up as agitators in the name of farmers is also being exposed. We have also tried to reduce the debt of FCI, have also worked to strengthen the BSNL and have strengthened all institutions. The condition in which you gave us the bank was that the banking system was faltering. We have worked towards strengthening it. The re-capitalization of Rs. 4,38,000 crores was done during the Modi government. Our government has also done the task of continuously reducing gross non-performing assets. We have started building two and a half to three times more roads in a day than the previous government. We also purchased two lakh bulletproof jackets, bought Rafale aircraft, bought tanks, bought fighter jets and

are also buying helicopters for them. The work of strengthening the army was done under the leadership of Narendra Modi ji and our strong army also forced Chinese army to withdraw from the Indian soil. Money of MNREGA did not reach in the hands of labourers. The government did DBT through Jan-Dhan and Aadhaar-Mobile. We also increased the wages from Rs. 182 to Rs. 202 per day. As far as the financial condition is concerned, at that time, the rate of inflation was between 9 to 14 in last five years. The inflation rate remained average 4.4 per cent between 2014 and 2019. In their time, the fiscal deficit was 5.4 percent. We brought it down to 3.5 per cent. Last year was an extraordinary year, so we also took a loan so that the people of the country would not be short of food and money. We have increased the foreign exchange reserves from \$ 298 billion to \$ 590 billion in the last 5 years. Not only this, the previous government had left the world's number 11 economy which our government has made the sixth economy in the world. GST receipts have been more than one lakh crore in the last five months. Various agencies of the world have projected a 12.6 percent increase in GDP. Subsidy on fertilizers has not been reduced, rather it has been increased. There was a discussion about the Tirupati temple. This is the subject of the GST Council. Railway and textile parks were also discussed. Discussion can be held with the concerned Ministries in this regard. Under the MITRA scheme, large textile parks will be built which will provide employment opportunities to thousands of people. The 15th Finance Commission has recommended for Disaster Management Fund to have a 90/10 ratio for hilly states and for the North-East and a 75/25 ratio for the rest. There was also talk of reducing the corporate tax rate. India has the lowest corporate tax rate worldwide. We have done many things to promote 'Make in India' and manufacturing and to generate more employment in the country. There were only two mobile manufacturing industries in India. In the last five years, India has become the second largest mobile manufacturer in the world. About ten sectors have been selected for Production Linked Incentive Schemes. We are trying to bring more and more schemes to give more employment to the youth and for the development of the country. We have also made a provision of 72 thousand crores in 'PM Kisan Samman Nidhi Yojana'.

We have given three instalments of two thousand rupees to more than nine crore farmers in a year. With these words, I thank all of you for your support.

I. (i) to (vi) The motions for consideration of the Bills, were adopted.

Clauses etc. were adopted.

The Bills were returned.

II. The general discussion on (i) (Union Territory of Jammu and Kashmir), 2021-22; and (ii) (Union Territory of Puducherry), 2021-22 was concluded.

GOVERNMENT BILL

The Government of National Capital Territory of Delhi (Amendment) Bill, 2021

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): I move that the Bill further to amend the Government of National Capital Territory of Delhi Act, 1991, as passed by Lok Sabha, be taken into consideration.

Discussion not commenced.

Desh Deepak Verma,
Secretary-General.

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**ERRATA TO SYNOPSIS OF DEBATE
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Page No.	Line No.	Correction
508	5	Read 'Indian ethos' for 'India'